# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 2269 ANSWERED ON 10<sup>TH</sup> MARCH, 2016

### ROAD TRANSPORT AND SAFETY BILL

2269. SHRIMATI KIRRON KHER: SHRI B. SRIRAMULU: DR. C. GOPALAKRISHNAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

# सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to introduce the Road Transport and Safety Bill during the Budget Session of the Parliament:
- (b) if so, the details thereof;
- (c) whether some States including Karnataka expressed their concern against the proposed Road Transport and Safety Bill, if so, the details thereof;
- (d) whether the Government has taken steps to address the concern expressed by the States, if so, the reasons therefor along with the reaction thereto; and
- (e) whether the legislative department has recommended removal of certain sections on safety from the draft Road Transport and Safety Bill?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

## (SHRI PON. RADHAKRISHNAN)

- (a) to (d) The draft Road Transport and Safety Bill, 2015 is still in consultation stage. The latest version of the draft Bill has been sent to State Governments/Union Territory Administrations for their comments/suggestions. Comments/suggestions from some of the State Governments/Union Territory Administrations have been received and are under examination. The Bill will be sent to the Cabinet Secretariat for introduction in the Parliament as soon as comments/suggestions from some more State Governments/Union Territory Administrations are received.
- (e) No such recommendation has been received from the Legislative Department on draft Road Transport and Safety Bill, 2015.

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